POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

Moving Picture Company (India) Limited

[Registered office: I - 6, Jangpura Extension, 1st Floor, New Delhi - 110 014]

The details subsequent to the completion of the offer made vide Public Announcement on July 20, 2007 & Corrigendum Public Announcement on December 3, 2007 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by Consolidated Securities Limited ("the acquirer") to acquire upto 32,23,000 equity shares of Rs.10.00 each representing 20% of the total equity share capital of the Moving Picture Compny (India) Limited ("Target Company") at a price of Rs.10.05 (Rupees Ten & Paise Five only) per fully paid up equity share of Rs.10.00 each, payable in cash ("the offer") is as under:

1.	Name of the Target Company	Moving Picture Compny (India) Limited
2.	Name & address of the Acquirer	Consolidated Securities Limited 8/19, 3rd Floor, Pusa Lane, W.E.A. Karol Bagh, New Delhi - 110 005
3.	Name of Manager to the Offer	Chartered Capital And Investment Ltd
4.	Name of Registrar to the Offer	Mas Services Limited
5.	Offer Details: a) Date of opening of the offer b) Date of closing of the offer	 Friday, December 7, 2007 (As per revised schedule) Wednesday, December 26, 2007 (As per revised schedule)

6. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actual	
a)	Offer Price	Rs. 10.05 per share		Rs. 10.05 per share	
b)	Shareholding of acquirer including PACs before Preferential Allotment	Nil (Nil %)		Nil (Nil %)	
c)	Shares acquired through Preferential Allotment	35,00,000 (26.67%)		35,00,000 (26.67%)	
d)	Shares acquired in the open offer	32,23,000 (20.00%)		Nil (Nil%)	
e)	Size of the open offer (No. of shares multiplied by price payable per share)	Rs. 3,23,91,150.00		Rs.Nil	
f)	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil		Nil	
g)	Post offer shareholding of acquirer (2+3+4+6)	84,23,000 * (52.27%)		35,00,000 (26.67%)	
h)	Pre and Post offer shareholding of public	Pre offer	Post offer *	Post offer	Post offer
	[no. of shares and %]	51,72,067 (39.41%)	19,49,067 (12.09%)	51,72,067 (39.41%)	51,72,067 (39.41%)

* While calculating the % of post offer shareholding, 29,90,000 warrants issued to acquirer & promoters was considered to have been converted into shares & all the % was calculated accordingly on total 1,61,15,000 shares. However, till the completion of open offer, no such warrants have been converted into shares & therefore, actual post offer shareholding % has been calculated on 1,31,25,000 shares

7. Status of Escrow Account : Yet to be released.
8. Payment of Interest : Nil.
9. Status of Investor complaints : Nil
10. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

Acquirer along with its Board of Directors accept full responsibility for the information contained in this Public Announcement and are responsible for their obligations as laid down in the SEBI (SAST) Regulations 1997.

Issued on behalf of the Acquirer by Manager to the offer:

Chartered Capital And Investment Limited
711, Mahakant, Opp. V S Hospital, Ellisbridge, Ahmedabad - 380006
Tel: +91-79-2657 7571/2657 5337, **Fax:** +91-79-2657 5731
Email: info@charteredcapital.net, **Website:** www.charteredcapital.net
Contact person: Mr. Manoj Kumar Ramrakhyani

Date: December 29, 2007 Place: Ahmedabad